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Certifying agency for Organic Foodgrains

New Delhi, Nov 23 (UNI) Food Safety and Standards Authority of India has notified domestic standards for organic products recognising National Programme for Organic Production (NPOP), Participatory Guarantee System for India (PGS) or any other equivalent procedure as pre-requisite for qualifying the organic food claim in domestic market.

FSSAI is the food regulator in the country and is responsible for regulating organic food in domestic market and imports.

The autonomous body has notified Food Safety and Standards (Organic Foods) Regulations, 2017 in the Gazette of India on December 29, 2017, official sources said here.

These Regulations require organic food to comply with the provisions of any one of the existing certification systems - National Programme for Organic Production under Agricultural and Processed Food Products Export Development Authority (APEDA) or Participatory Guarantee System for India (PGS) under Ministry of Agriculture and Farmers' Welfare.

Organic foods are required to comply with the requirements of labelling of FSSAI in addition to that of NPOP or PGS-India. Therefore, a proper system is in place to regulate the organic foods in the country.